

NOTICE

Please take notice that WPC/1577/2015 with analogous cases notified with this notice shall be taken up by Hon'ble Mr. Justice Kailash Prasad Deo today i.e. On 16.09.2021 at 02:15 P.M in Court No. 19 through V.C.

By Order,

**Dated the 16th September,2021
High Court of Jharkhand, Ranchi**

**Sd/-
(Sanjeev Kumar Das)
Joint Registrar (L&C)**

NOTIFIED CASES CAUSELIST For Thursday The 16th September 2021
COURT NO. 19 (THROUGH VC)
SINGLE BENCH (BENCH ID-24735)
AT 2:15 PM
HON'BLE MR. JUSTICE KAILASH PRASAD DEO

Orders

1	W.P(C)/1577/2015	ANOOP KUMAR AND ORS vs STATE OF JHARKHAND AND ORS	RAUNAK SAHAY APRAJITA BHARDWAJ	SURAJ SINGH DR.ASHOK KR.SINGH INDRAJIT SINHA SACHIN KUMAR DHANAJAY KR DUBEY NEELAM TIWARY AMITABH PRASAD MANOJ KR DASH NILAM TIWARY NAGMANI TIWARI RAHUL KR GUPTA ARPAN MISHRA
	CODE OF CIVIL PROCEDURE, 1908			
wt2	W.P(C)/1023/2015	MS KAMLA ADITYA CONSTRUCTION PVT LIMITED REPRESENTED THROUGH ITS DIRECTOR SRI MUKUND SINGH vs THE STATE OF JHARKHAND THROUGH ITS CHIEF SECRETARY AND ORS	SURAJ SINGH INDRAJIT SINHA RAJEEV KUMAR SINHA AJAY KUMAR SAH KRISHANU RAY ARPAN MISHRA	AJIT KUMAR SACHIN KUMAR DR.ASHOK KR.SINGH
	CODE OF CIVIL PROCEDURE, 1908			
wt3	W.P(C)/1401/2015	RAKESH YADAV AND ORS vs THE STATE OF JHARKHAND AND ORS	RAUNAK SAHAY APRAJITA BHARDWAJ	SURAJ SINGH SACHIN KUMAR INDRAJIT SINHA RAJEEV RANJAN MISHRA DR.ASHOK KR.SINGH AMITABH PRASAD MANOJ KR DASH NAGMANI TIWARI ARPAN MISHRA MANOJ KUMAR
	CODE OF CIVIL PROCEDURE, 1908			